

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-84/241/242/ND/2018

In the matter of :

Mr. Vishwanath Bathla

...PETITIONER

Vs.

Sarthak Madhur Publications (P) Ltd & Ors.

.. RESPONDENT

SECTION :

Under Section 241/242

Order delivered on 15.3.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

: Mr. R. Chandrachud, Advocate

Mr. Nitin Thukral, Advocate

Mr. Karan Sharma, Advocate

For the Respondent/Corporate Debtor : -

For the Intervener

:

ORDER

At the request of the Ld. Counsel for the petitioner, the matter is adjourned to 16.3.2018.

List on 16.3.2018.

Sdl—

(V.K. SUBBURAJ)
MEMBER (TECHNICAL)

| —Sd—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
15.3.2018